

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102
New IA2298/2023
In
IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhay Kaushik, Counsel for the Applicant/
Liquidator

For the Respondent :

ORDER

New IA-2298/2023:-

Heard Mr. Abhay Kaushik, Ld. Counsel appearing for the Liquidator.

The 17th Progress Report filed by Liquidator under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The same is taken on record, subject to just exceptions.

IA disposed of.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)